

No. DJ /CBA/T(AMC)/2015-
Office of the District and Sessions Judge, Chamba, Div. Chamba H.P.

Dated Chamba the 2nd day of May, 2019.

ADDENDUM

It is to inform that the last date (deadline) of bids/tenders/quotations is extended till 31.05.2019 (4-45PM) instead of 18.12.2018 (4-45PM) to enable the prospective bidders /tenderer /firms to submit bids/tenders/quotations for awarding Annual Maintenance Contract (AMC) in respect Computer Hardware and peripherals, pertaining to this Civil and Sessions Division. All prospective bidders / tenderer / firms can now submit their bids/tenders/quotations upto 31.05.2019 (4-45PM) instead of 18.12.2018 (4-45PM).

This is also to inform that all others terms and conditions as defined in AMC for inviting the tenders shall remain same.

SD
District and Sessions Judge,
Chamba, Division Chamba HP

Endst No.DJ /CBA/T(AMC)/2015-

Dated 02-05-2019.

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1. The Registrar General, High Court of H.P., Shimla for information, please.
2. The System Officer of this office for information with a direction to upload document on the website of this Court.


District and Sessions Judge,
Chamba, Division Chamba HP